

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/204/ (IB)/2017
NAME OF THE PETITIONER(S) : K.N.K NEXGEN CONSTRUCTION PVT LTD
K.N.K SWAMY AND COMPANY
NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Nagarajan.

for Respondent

for P

Shwetha V
for TK Bhaskar

for Petitioner

Shwetha

ORDER

Representing Counsel for the petitioner present. Counsel for the respondent present and submitted that both parties have entered into an agreement. The respondent is to pay the first instalment on 15th January 2018 and the rest of the instalments as per the terms of agreement. At request of both sides time is enlarged. Put up on 17.01.2018.

-sd-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)